

# PUNJAB & HARYANA HIGH COURT

## Input Proforma for Lawyers Database

1	Enrolment Number	
2	Name	
3	Gender	
4	Date of Birth	
5	Residence Address	
6	Office Address	
7	Office Land Line	
8	Residence Land Line	
9	Mobile No.	
10	E-mail Address	
11	Information given above is true to my knowledge and I am interested in availing SMS facility	(Signature)

Approved/Rejected

(Signature)

(Designated Authority of High Court)

Date\_\_\_\_\_

Note: Please fill all above mentioned fields and **attach self attested copy of enrolment certificate/Bar Association ID-Card.**

Keeping in view the prevailing situation due to outbreak of the novel coronavirus, we are also accepting scan copy of the form along with ID using email. You can send scan copy to **phcadvocateform@gmail.com.**

For registration of e-filing, user has to register with above mentioned e-mail ID and Mobile No. on e-filing portal i.e. on <https://efiling-phc.ecourts.gov.in/register>. After registration user can file case through online mode